

[Translation]

Production of Jaggery

5543. SHRI DEVENDRA BAHADUR ROY : Will the Minister of FOOD be pleased to state :

(a) whether the Government propose to encourage the production of Jaggery (Gur);

(b) if so, the details thereof; and

(c) whether the crushers are proposed to be modernised?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (c) Gur Industry is a cottage Industry. The Central Govt. has no control over it. There is at present no scheme under consideration of Govt. to give any incentive to the gur makers to encourage production of gur. The power crushers used for extracting sugarcane juice are also not controlled by the Central Government. In certain States the use of power crushers for making gur and khandsari is registered or controlled by the State Govts. concerned. There is no scheme to modernise the crushers.

[English]

Telephone Exchanges

5544. DR. MURLI MANOHAR JOSHI :
SHRI BHAKTA CHARAN DAS :
SHRI CHHITUBHAI GAMIT :
PROF. JITENDRA NATH DAS :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of Telephone Exchanges in the country, State-wise, District-wise, location-wise;

(b) the target fixed and achievements made for setting up of Exchanges during each of the last three years (upto June, 1996). State-wise, District-wise; and

(c) the number of new Exchanges proposed to be set up during 1996-97 and 1997-98, State-wise, District-wise, location-wise ?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Unemployed Engineers and Doctors

5545. SHRI MURLIDHAR JENA : Will the Minister of LABOUR be pleased to state :

(a) the number of unemployed Engineers and Doctors in the country as on March, 31 1996;

(b) whether the Employment Exchanges review their live registers; and

(c) if not, the reasons therefor ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) State-wise number of Engineering and Medicine graduate (including post-graduate) job-seekers, all of whom are not necessarily unemployed, who were on the live register of employment exchanges in the country as on 31.12.93 (latest available) is furnished in the statement enclosed.

(b) and (c) Employment Exchanges function under the administrative control of the respective State Governments/Union Territory Administrations. Regular inspection and monitoring of employment exchanges is the responsibility of the respective State Govts./U.T. Administrations.

STATEMENT

NUMBER OF MEDICINE AND ENGINEERING GRADUATES
(INCLUDING POST-GRADUATES) ON THE LIVE REGISTER
OF EMPLOYMENT EXCHANGES AS ON 31.12.93

(In Thousands)

States/Union Territories	Number of Graduates (including Post graduates) in	
	Medicine	Engineering
1	2	3
States		
1. Andhra Pradesh	4.3	27.8
2. Arunachal Pradesh	—	—
3. Assam	0.1	2.2
4. Bihar	1.6	9.9
5. Goa	0.2	0.3
6. Gujarat	0.4	3.5
7. Haryana	0.6	0.8
8. Himachal Pradesh	0.5	1.1
9. Jammu & Kashmir	0	0.8
10. Karnataka	1.4	19.5
11. Kerala	4.0	14.4
12. Madhya Pradesh	0.7	4.2

	1	2	3
13. Maharashtra		3.1	12.1
14. Manipur		0.1	0.5
15. Meghalaya		@	0.1.
16. Mizoram		@	@
17. Nagaland		@	@
18. Orissa		1.6	3.7
19. Punjab		0.5	1.0
20. Rajasthan		1.6	3.6
21. Sikkim*		—	—
22. Tamil Nadu		4.5	29.3
23. Tripura		@	0.2
24. Uttar Pradesh		1.1	4.0
25. West Bengal		1.2	7.1
Union Territories			
26. Andaman & Nicobar Islands		@	0.1
27. Chandigarh		0.8	0.5
28. Dadra & Nagar Haveli		@	@
29. Delhi		3.2	4.5
30. Daman & Diu		@	@
31. Lakshadweep		@	—
32. Pondicherry		0.3	0.8
Total		31.9	152.0

NOTE: 1. *No Employment Exchange is functioning in this State.

2. Figures may not add up to total due to rounding off.

3. @Figures less than 50.

Sponsored Programmes in Malayalam

5546. SHRI A.C. JOS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the norms fixed for giving sponsored programmes for Sunday Malayalam films through Doordarshan Kendra, Trivandrum;

(b) whether there was any change in allotting the rights of telecast of this programme after January 1, 1996;

(c) if so, the details thereof;

(d) whether the Government have received complaints regarding unpopular Malayalam films being telecast by the Doordarshan; and

(e) if so, the steps taken or proposed to be taken to improve the quality of the sponsored programmes and Malayalam films telecast by DD Trivandrum?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The norms applicable in all Kendras including Thiruvananthapuram are :

(i) Films are invited on royalty and on sponsorship basis.

(ii) Films should be certified 'U' by Central Board of Film certification.

(iii) The offerer should possess the telecast rights.

(iv) Where felt necessary, feature films are shown after inviting bids with specific conditions including minimum guarantee fee.

(b) Yes, Sir. There was a change in allotting the telecast rights of sponsored programmes since 01.01.1996.

(c) A contract of supply of Sunday feature films for 26 weeks w.e.f. 01.01.1996, was signed under minimum guarantee fee.

(d) Yes, Sir.

(e) Offers for telecast of Malayalam feature films on minimum guarantee basis are going to be invited soon to improve the quality of the sponsored programmes.

Dumping of Newsprint

5547. SHRI PRADIP BHATTACHARYA :
DR. T. SUBBARAMI REDDY :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the paper mills based on Agricultural residues have expressed serious concern over the dumping of newsprint in the country;